

SLP(C)No. 24208 OF 2002

ITEM No.35

Court No. 8

SECTION XVII  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.24208/2002

(From the judgement and order dated 12/09/2002 in CR 798/02  
of The HIGH COURT OF PATNA)

STATE BANK OF INDIA & ANR.

Petitioner (s)

VERSUS

M/S.SINGHANIA R. FLOUR MILLS P.LTD.&ORS.

Respondent (s)

(With prayer for interim relief)

Date : 07/04/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s) Mr.Harish N. Salve,Sr.Adv.  
Mr.Ramlal Roy,Adv.  
Mr.C.G. Sivakumaran,Adv.  
Mr.A.K. Gupta,Adv.  
Mr. R.N. Keshwani,Adv.

For Respondent (s) Mr.S.B. Sanyal,Sr.Adv.  
Mr.Rajesh Sahay,adv.  
Mr. Ratan Kumar Choudhuri,Adv.

Mr.M.P. Jha,Adv.  
Mr.R.E. Roy,Adv.  
Mr. Anil K. Chopra,Adv.

Mr.Ranjit Kumar,Sr.Adv.  
Mr.Pijush K. Roy,Adv.  
Mr.P.K. Mullick,Adv.  
Mr.B.S. Rajesh Roshan,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.SP2  
.....L.....I.....T.....T.....T.....T.....T.....J  
Leave granted. Stay to continue.

.SP1

(Usha Bhardwaj)  
P.S. to Registrar

(Madhu Saxena)  
Court Master